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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 24.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 102/17 in CP(IB)/ No.01/ BB / 2017	-	For report of IRP	Rule 6 of IB	Belthangady Taluk Rubber Grower Marketing & Processing Co-op Ltd Vs. Falcon Tyres Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	<b>Amar! R. Bhat.</b> 9845120901	Resolution proposed a 1	<b>Amf.</b>

The matter is listed today for filing the status report by IRP. IRP is present. He has filed the status report. Registry to verify and put up. Registry is also directed to put up note on the memo filed by the IRP.

List it on 08.11.2017.

  
MEMBER (J)

  
MEMBER (T)